

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 125(MB)2008

CA NO. CA 80/C-I/2016

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 21.09.2016

NAME OF THE COMPANY

Union of India

V/s.

Manmandir Estate Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 388(B)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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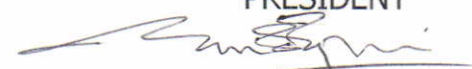
1.	ARUN SAXENA		Adv FOR RESIDENTS	
2.	SURAN JYOTI SURAN			
3.	Sanjeev Narula	Cysec	SF10/001	Abhishek Choi
4.	Abhishek Ghai	Adv		
5.	Saud Ahmad	J.D.		

ORDER

For orders see Order in CP No. 122(MB)/2008


(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT


(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora)

21.9.2016